

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2425
ANSWERED ON:18.03.2005
ROSA THERMAL POWER PROJECT
Prasada Shri Jitin

Will the Minister of POWER be pleased to state:

- (a) the details of Thermal Power Plants sanctioned by Government during each of the last three years in the country;
- (b) the details of plants on which construction work has started;
- (c) the present position of Rosa Thermal Power Plant;
- (d) whether the plant has started functioning;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the time by which it is likely to be started?

Answer

THE MINISTER OF POWER(SHRI P.M. SAYEED)

(a) & (b) : According to the Electricity Act, 2003, the requirement of according Techno-Economic Clearance (TEC) by Central Electricity Authority (CEA) has been dispensed with for thermal generation.

National Thermal Power Corporation being a Navratna Company does not require investment approval of the Government in respect of power projects being executed by them.

The following thermal power projects of the Neyveli Lignite Corporation were accorded investment approval by the Government as per details given below:

Sl. No.	Name of the Project/State	Capacity (MW)	Date of investment approval	Project Cost (Rs. Crore)
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1.	Neyveli Thermal Power Station-II Expansion/Tamil Nadu.	2x250	8th October, 2004	2030.78
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2.	Barsingsar Power Project/ Rajasthan	2x125	15th December, 2004	1114.18
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(c) to (g) : The commissioning time of the Rosa Power Project in Private Sector is estimated to be 40 months from the date of issuance of Letter of Award by the promoters, who are yet to achieve financial closure for their project.